

called High Commissioners prior to Independence. This practice has continued even after Independence. The question of changing this designation to that of Ambassador has been considered at the Commonwealth Conferences. No decision as to a change of designation has yet been arrived at.

(b) There is no difference in status or functions between a High Commissioner and an Ambassador.

MODIFICATIONS IN THE FIVE YEAR PLAN.

*205. SHRI B. C. GHOSE: Will the Minister for PLANNING be pleased to state (i) the modifications which have been introduced in the Five Year Plan since it was adopted in its final form, (ii) the nature of these modifications and (iii) the financial implications of each of these modifications?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. KATHI): Adjustments in the Plan are now under consideration and a statement will be laid on the Table of the House as soon as they are finalised.

*206. [Postponed to 10th December 1953.]

LOAN TO BOMBAY GOVERNMENT FOR POWER PROJECT

*207. SHRI T. R. DEOGIRIKAR: Will the Minister for PLANNING be pleased to state:

(a) whether Government have agreed to give a loan to the Government of Bombay for starting work on the Koyna Power Project; and

(b) if so, what is the amount of the loan and what are the terms for the repayment of the loan?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) No.

(b) Does not arise.

FISSURES IN THE FOUNDATIONS OF THE HIRAKUD MAIN DAM

*208. SHRI R. BISWASROY: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that fissures have been detected in the stone foundations of the Hirakud Main Dam, through which water percolates; and

(b) if so, what steps have been taken to stop this percolation?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). While preparing the Power Dam foundations this season in the areas not covered during the last working season, certain seams and fissures were noticed in some blocks. These seams and fissures are being treated by the usual methods of foundation treatment; in some cases by blasting away the rock to get down to good rock and in other cases by cleansing, drilling and grouting. These foundation problems are amenable to treatment.

MR. GUPTA'S REPORT ON HIRAKUD DAM PROJECT

*209. SHRI R. BISWASROY: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) whether Mr. Gupta who was deputed to investigate certain irregularities in the working of the Hirakud Dam Project has submitted his report; and

(b) if so, what are his findings regarding works having been carried out without designs and sanctioned estimates?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) Yes, Sir.

(b) Shri Gupta's report on the execution of works without designs and sanctioned detailed estimates is under consideration by Government.